

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 1189
TO BE ANSWERED ON 27.07.2026

Data on Wildlife Crimes

1189. SHRI ANTO ANTONY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state

- (a) whether the Government has consolidated national data on all wildlife crimes registered in the country and if not, the reasons therefor;
- (b) the reasons for continuing to maintain separate wildlife crime databases through the National Crime Records Bureau (NCRB) and the Wildlife Crime Control Bureau (WCCB) without integration;
- (c) the total number of wildlife crime cases registered by the Police and the Forest Department separately during the last five years, State/UT-wise and year-wise;
- (d) the reasons for non-implementation of the recommendation to create a centralized and integrated wildlife crime database;
- (e) whether the Government intends to make the WCCB's wildlife crime database publicly accessible to ensure transparency; and
- (f) the number of wildlife crime cases registered by State Forest Departments that are currently not reflected in the NCRB's annual 'Crime in India' report?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND
CLIMATE CHANGE
(SHRI KIRTI VARDHAN SINGH)

(a) to (f) The Wild Life (Protection) Act, 1972 provides that the Wildlife Crime Control Bureau collect and collate intelligence related to organized wildlife crime activities and disseminate the same to the State and other enforcement agencies for immediate action so as to apprehend the criminals and to establish a centralized wildlife crime data bank. Details of the organized wildlife crime collated by the Wild Life Crime Control Bureau (WCCB) from the States during last five years is placed as **Annexure –I** and **Annexure –II**.

**Annexure referred to in reply to parts (a) to (f) of the Lok Sabha Unstarred Q. No. 1189
regarding 'Data on Wildlife Crimes'**

S.No.	Year	2021	2022	2023	2024	2025
	States/Union Territories					
1	A&N Islands	5	1	12	8	NR
2	Andhra Pradesh	17	15	3	6	7
3	Arunachal Pradesh	NR	NR	1	3	NR
4	Assam	23	10	21	22	19
5	Bihar	NR	1	6	6	7
6	Chandigarh	NR	NR	1	2	NR
7	Chattisgarh	2	4	6	1	6
8	Dadra & Nagar Haveli	NR	NR	NR	NR	NR
9	Daman & Diu	NR	NR	NR	1	NR
10	Delhi	3	1	NR	NR	NR
11	Goa	1	10	2	4	8
12	Gujarat	8	7	3	7	1
13	Haryana	28	4	NR	6	3
14	Himachal Pradesh	15	3	1	NR	1
15	Jammu & Kashmir	2	1	NR	NR	NR
16	Jharkhand	3	6	14	5	21
17	Karnataka	26	17	6	2	2
18	Kerala	12	2	4	1	1
19	Lakshadweep	4	2	1	NR	NR
20	Madhya Pradesh	23	21	38	13	13
21	Maharashtra	35	4	10	9	13
22	Manipur	NR	NR	2	NR	NR
23	Meghalaya	4	1	NR	NR	4
24	Mizoram	NR	NR	1	NR	1
25	Nagaland	2	1	NR	NR	1
26	Odisha	16	12	9	16	14
27	Puducherry	NR	NR	NR	NR	NR
28	Punjab	4	2	3	8	6
29	Rajasthan	4	1	3	19	6
30	Sikkim	NR	NR	NR	NR	NR
31	Tamil Nadu	45	36	18	29	2
32	Telangana	6	2	NR	1	3
33	Tripura	1	NR	NR	NR	1
34	Uttar Pradesh	40	24	2	11	8
35	Uttarakhand	26	21	21	11	7
36	West Bengal	15	6	35	27	33

* NR: Not reported by the State/Union Territory

**Annexure referred to in reply to parts (a) to (f) of the Lok Sabha Unstarred Q. No. 1189
regarding 'Data on Wildlife Crimes'**

S.No.	Year	2021	2022	2023	2024	2025
	States/Union Territories					
1	A&N Islands	2	NR	NR	14	5
2	Andhra Pradesh	1	NR	NR	NR	NR
3	Arunachal Pradesh	1	1	1	NR	NR
4	Assam	11	4	4	1	1
5	Bihar	2	NR	NR	2	NR
6	Chandigarh	1	NR	NR	NR	NR
7	Chattisgarh	8	3	1	NR	NR
8	Dadra & Nagar Haveli	NR	NR	NR	NR	NR
9	Daman & Diu	NR	2	NR	NR	NR
10	Delhi	NR	NR	NR	NR	NR
11	Goa	NR	NR	NR	NR	NR
12	Gujarat	NR	NR	NR	NR	NR
13	Haryana	NR	1	NR	NR	1
14	Himachal Pradesh	19	3	7	2	1
15	Jammu & Kashmir	10	NR	NR	NR	NR
16	Jharkhand	NR	NR	NR	NR	NR
17	Karnataka	NR	NR	NR	NR	NR
18	Kerala	NR	1	NR	NR	NR
19	Lakshadweep	NR	NR	NR	NR	NR
20	Madhya Pradesh	6	3	3	1	1
21	Maharashtra	3	3	NR	NR	NR
22	Manipur	NR	NR	NR	NR	NR
23	Meghalaya	NR	1	NR	NR	NR
24	Mizoram	NR	NR	1	1	NR
25	Nagaland	NR	NR	NR	NR	NR
26	Odisha	9	9	NR	NR	NR
27	Puducherry	NR	NR	NR	NR	NR
28	Punjab	NR	NR	NR	NR	NR
29	Rajasthan	1	NR	2	NR	2
30	Sikkim	NR	NR	NR	NR	NR
31	Tamil Nadu	5	3	1	2	NR
32	Telangana	NR	NR	NR	NR	NR
33	Tripura	NR	NR	NR	NR	NR
34	Uttar Pradesh	23	10	10	4	5
35	Uttarakhand	7	8	9	7	5
36	West Bengal	16	4	1	10	1

* NR: Not reported by the State/Union Territory